

*Dr. Aditi Choudhary*

*D.H.J.S*

Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/JO-30/Trg./Policy Makers/1760/2023/ 5 4 06

10<sup>th</sup> November, 2023

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
3. The Ld. Principal District & Sessions Judge, East, KKD.
4. The Ld. Principal District & Sessions Judge, North-West, Rohini.
5. The Ld. Principal District & Sessions Judge, South, Saket.
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.

**Sub.: Conference of Policy Makers / Implementers at District Courts level for strengthening the District Courts and Capacity Building.**

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 16<sup>th</sup> December, 2023 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 16<sup>th</sup> December, 2023 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

**Nomination List for  
Conference of Policy Makers/Implementers at District Courts Level for Strengthening  
the District Courts & Capacity Building for Principal District & Sessions Judges,  
Registrar General, Registrar (Vigilance), Principal Judge  
(Family Court) HQ, Principal Secretary (Law & Justice) GNCTD, Member Secretary  
DSLISA & Judge In-charge, Mediation Centres**

on  
16<sup>th</sup> December, 2023

Sl. No.	Name of Officer	Present Posting	District	Place of Posting
1	Mr. Narotram Kaushal	Principal District & Sessions Judge (HQs)	Central	THC
2	Mr. Sanjay Garg - I	Principal District & Sessions Judge	New Delhi	PHC
3	Mr. Vimal Kr. Yadav	Principal District & Sessions Judge	North-West	Rohini
4	Mr. Praveen Kumar	Principal District & Sessions Judge	South-West	Dwarka
5	Mr. Vinod Kumar	Principal District & Sessions Judge	West	THC
6	Ms. Shail Jain	Principal District & Sessions Judge	East	KKD
7	Ms. Madhu Jain	Principal District & Sessions Judge	South	Saket
8	Ms. Renu Bhatnagar	Principal District & Sessions Judge	Shahdara	KKD
9	Mr. Virender Kr. Bansal	Principal District & Sessions Judge	North-East	KKD
10	Ms. Seema Maini	Principal District & Sessions Judge	North	Rohini
11	Ms. Anju Bajaj Chandna	Principal District & Sessions-cum-Special Judge (PC Act) (CBI)		Rouse Avenue
12	Mr. Rajneesh Kr. Gupta	Principal District & Sessions Judge	South-East	Saket
13	Ms. Sarita Birbal	Principal Judge, Family Courts (HQs)	South-West	Dwarka
14	Mr. Kanwal Jeet Arora	Registrar General		DHC
15	Mr. Pawan Kr. Jain	Attached to the office of Principal District & Sessions Judge (HQs) as Chairman (IT & Digitization), Delhi District Courts	Central	THC
16	Mr. Bharat Parashar	Principal Secretary (Law, Justice & LA)		GNCTD
17	Mr. Sanjay Garg-II	Judge In-charge, Mediation Centre	Central	THC
18	Mr. Vijay Kr. Dahiya	Judge In-charge, Mediation Centre	North-West	Rohini
19	Mr. Mukesh Kr. Gupta	Member Secretary, DSLISA		Rouse Avenue
20	Mr. Manish Gupta	Judge In-charge, Mediation Centre	South-West	Dwarka
21	Mr. Lalit Kumar	Judge In-charge, Mediation Centre	South	Saket
22	Ms. Manjusha Wadhwa	Judge In-charge, Mediation Centre	East	KKD
23	Mr. Sandeep Garg	Judge In-charge, Mediation Centre	New Delhi	PHC


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**  
TIS HAZARI COURT: DELHI

No. 87737-747 /JOP/Gaz./2023

Dated, Delhi the 17 NOV 2023

As directed copy of letter bearing No. DJA/Trg/Policy Makers/1760/2023/5406 dated 10.11.2023 received through e-mail from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as **Annexure 'A'** .
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

  
(**Ravinder Bedi**)  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
**for Principal District & Sessions Judge(HQs)**  
Tis Hazari Court, Delhi.